

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:374
ANSWERED ON:26.02.2013
FDI IN RETAIL SECTOR
Ramkishun Shri

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has accorded permission for Foreign Direct Investment (FDI) in retail sector;
- (b) if so, the names of brands/products for which the proposals of FDI has been received by the Government, so far; and
- (c) the number of proposals sanctioned by the Government, so far?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): The Government has accorded permission for Foreign Direct Investment (FDI) upto 51%, subject to specified conditions, in single brand product retail trading vide Department of Industrial Policy and Promotion's (DIPP) Press Note 3(2006 series) dated 10.02.2006. FDI upto 100% under the Government approval route, is permitted, subject to specified conditions, in single brand product retail trading vide DIPP's Press Note 1(2012 series) dated 10.01.2012. FDI upto 51% under the Government approval route, is permitted, subject to specified conditions in multi brand product retail trading vide DIPP's Press Note 5(2012 series) dated 20.09.2012 .

(b) & (c): No proposal has been received for FDI in multi brand retail trade so far. A list of approvals issued by DIPP for FDI in single brand retail trading from 2006 till date is at Annexure-A. A list of proposals received in DIPP for FDI in single brand retail trade on which no decision has been taken is at Annexure-B.